

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 19th July, 2016
Time : 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 359/2016 (M.A. No. 687/2016)	Pramod Vs. State of U.P. & Ors.	Ms. Shweta Jain, Adv. for Applicant
2.	Original Application No. 366/2016	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation & Ors.	Mr. Pankaj Kumar Sharma, Adv. for Applicant
3.	M.A. No. 682/2016 in Original Application No. 226/2016	Vinod Chopra Vs. State of Haryana & Ors.	Mr. Anil Grover, AAG Haryana
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 33/2016 (M.A. No. 615/2016, M.A. No. 698/2016 & M.A. No. 699/2016)	Tufel Ahmad & Ors. Vs. Ministry of Environment & Forests & Ors.	Mr. Shish Pal Laler & Mr. Sonit Sinhmar, Advs. for Applicants Mr. A. S. Rastogi, Adv. for R-1 Mr. Rahul Khurana, Adv. for State of Haryana
5.	Original Application No. 304/2016	Sunder Pal Goyal Vs. Chairman, Haryana State Pollution Control Board	Mr. Sunder Pal Goyal, Applicant in person
FOR HEARING			
6.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma, Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibho Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv. for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Nicobar Islands Mr. Rajul Shrivastav, Adv. for MPPCB

7.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R - 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for State of Meghalaya Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman & Nicobar Island Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB
8.	Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015, M.A. No. 579/2016, M.A. No. 580/2016 & M.A. No. 581/2016)	Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.	Ms. Tasneema Ahmadi, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Neeraj K. Gupta, Adv. for R - 2 & 115 Mr. B.V. Niren, Adv. for R-3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12 & 128 Mr. Bharat Sangal, Adv. for R - 5 Mr. Biraja Mahapatra, Adv. for R-6 & 65 Mr. Ved Prakash Gupta for R - 7 Ms. Puja Kalra, Adv. for R - 9 & 10 Mr. Balendu Shekhar, Adv. for R - 11 Mr. Om Prakash, Adv. for R - 13 Ms. Akansha, Adv. for R - 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R-17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R - 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R - 20, 39 & 59 Mr. Devraj Ashok, Adv. for R - 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43 & 105 Mr. C.D. Singh, Adv. for R - 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R - 26, 46, 66, 88 & 108 Mr. S.P. Singh for R - 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92 & 112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114 & 126 Mr. Avijit Roy, Adv. for R - 34 Mr. Atul Jha, Adv. for R - 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R - 47 & 67 Ms. Alpana Poddar, Adv. for R - 48 & 68 Mr. R. Rakesh Sharma, Adv. for State of Tamil Nadu & TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R - 74 Mr. Manjit Singh, Sr. Adv. along with Ms. Nupur Chaudhary, Adv. for R-81 Mr. Devashish, Adv. for R - 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R - 87 & 107 Mr. Anil Soni, Adv. for R - 89 Mr. Ajay Choudhary, Adv. for R-90, 110 & 127 Mr. Y.K. Jain, Adv. for R - 92 Mr. Guntur Prabhakar, Adv. for R - 95 Mr. D.K. Arya for R - 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R - 106

			Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120 Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R - 129 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv. for Applicant in M.As. No. 579 to 581/2016
9.	Original Application No. 302/2015 (M.A. No. 433/2016)	S. N. Rohatgi Vs. Union of India & Ors.	Mr. Sudhir Nagaar, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Balendu Shekhar, Adv. for R-5 to 7 Mr. Divij Kumar, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-12 Mr. Aly Mirza, Adv. for R-13 Mr. Raj Panjwani, Sr. Adv. with Mr. Amit Gupta, Adv. for Intervener Mr. Manish Srivastava, Adv.
10.	Original Application No. 438/2015 (M.A. No. 1016/2015)	Jan Sashaktikaran Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2, 3, 5 to 9 Mr. Pradeep Misra, Adv. for R-4 Mr. Sharad Chauhan, Adv. (LC)

Date : 19th July, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 39/2015/EZ	Joydeep Mukherjee Vs. Pollution Control Board West Bengal & Ors.	Mr. S. K. Bhattacharya & Ms. Jyotika Kalra, Adv. for Applicant Ms. Asha Nayar Basu, Adv.

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